

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3317
ANSWERED ON:30.11.2010
CLOSED SUGAR MILLS
Devi Aswamedh;Singh Dr. Raghuvansh Prasad

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of sugar mills in Bihar and Uttar Pradesh lying closed;
- (b) whether the losses suffered by sugarcane farmers due to pending sugarcane arrears on this account has been assessed;
- (c) if so, the details and the outcome thereof;
- (d) whether the concerned State Governments have made any request for funds to revive these closed sugar mills and for clearance of sugarcane dues; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Cane Commissioners of Bihar and Uttar Pradesh have informed that 19 sugar mills in Bihar and 29 sugar mills in Uttar Pradesh are lying closed.

(b)&(c): The losses suffered by sugarcane farmers due to pending sugarcane arrears have been assessed by the State Governments of Bihar and Uttar Pradesh. The details and outcome as informed by the Cane Commissioners of Bihar and Uttar Pradesh are given below:-

Bihar Uttar Pradesh

Rs.1191.18 lacs cane The cane price arrears of Rs.738.30 lacs
price arrears are due are due against the following sugar factories namely;
against two sugar factories Anandnagar Rs.16.22 lac
namely Sri Hanuman Sugar & Gauribazar Rs.161.28 lac
Industry Ltd., Motihari and Kathkuiyan Rs.560.8 lac
Tirupati Sugar Mills, Bagaha. These are sick mills registered with B.I.F.R.
Certificate cases have been which has constituted an Asset Sale
filed for the recovery of cane Committee. It would be possible to pay
price dues of farmers. the pending cane price arrears only after
sale of assets. Further, Rs.923.22 lacs are also
due against Kamlapur sugar factory. The Recovery
Certificates have been issued against this factory
and the matter is before the Debt Recovery Tribunal.

(d)&(e): The Cane Commissioner of Bihar has intimated that the State Government has not requested funds for the revival of the closed sugar factories. The State Government has decided to revive the closed sugar factories of Bihar State Sugar Corporation by lease to private companies on long term lease. Accordingly, six sugar factories, namely, Lauriya, Sugauli, Motipur, Rayam, Bihta and Banmakhi have been leased out to the private sector.

No request for funds from the Government of U.P. to revive the closed sugar mills has been received in the recent past.